

हिमाचल प्रदेश तेरहवीं विधान सभा

(अष्टम् सत्र)

लिखित उत्तर हेतु प्रश्न

बुधवार, 25 मार्च, 2020/5 चैत्र, 1942 (शक्)

[मुख्य मन्त्री - जल शक्ति मन्त्री - शिक्षा मन्त्री - शहरी विकास मन्त्री - कृषि मन्त्री - ग्रामीण विकास एवं पंचायती राज मन्त्री - उद्योग मन्त्री - वन मन्त्री तथा सामाजिक न्याय एवं अधिकारिता मन्त्री].

कुल प्रश्न - 12

रिक्त पदों का ब्यौरा

1073 श्री बिक्रम सिंह जरयाल (भटियात):

क्या शिक्षा मन्त्री बतलाने की कृपा करेंगे कि जिला चंबा में शिक्षा विभाग के अन्तर्गत विभिन्न श्रेणियों के कितने पद रिक्त हैं और रिक्त पदों को कब तक भर दिया जाएगा; ब्यौरा पदवार व विधान सभा निर्वाचन क्षेत्रवार दें?

Him Care and Aayushmaan Bharat

1074 Sh. Jagat Singh Negi(Kinnaur) :

Sh. Ashish Butail(Palampur) :

Will the **Chief Minister** be pleased to state :-

(a) how many households/families have been covered under Him Care and Aayushmaan Bharat health schemes since 01.01.2018 to 31.01.2020;

(b) how much insurance amount has been collected as premium by the insurance companies for both schemes; insurance company-wise and district-wise details be given;

(c) how much was the public, State Government and Central Government share; details be given; and

(d) how many families/households/persons benefitted from the schemes in this period; district and amount-wise details be given?

वेतन निर्धारण

1075 श्री विनय कुमार (श्री रेणुकाजी):

क्या शिक्षा मन्त्री बतलाने की कृपा करेंगे कि:-

(क) यह सत्य है कि शिक्षा विभाग में भूतपूर्व सैनिकों हेतु वेतन निर्धारण का कोटा निर्धारित है; यदि हां, तो कितने प्रतिशत लोगों को लाभ मिल चुका है और कितने प्रतिशत शेष हैं; और

(ख) सरकार शेष भूतपूर्व सैनिकों को भी वेतन निर्धारण का लाभ देने का विचार रखती है; यदि हां, तो कब तक; यदि नहीं, तो कारण?

District Mineral Foundation Trust

1076 Sh. Vinay Kumar (Sri Renukaji):

Will the **Industries Minister** be pleased to state :-

(a) how many panchayats of Sirmour district fall under the benefit of District Mineral Foundation Trust; name of panchayats be given;

(b) what is the criteria/norms of collecting money from the limestone mines under this programme; name of the nodal agency be given; and

(c) what are the rules framed for distributing money amongst affected panchayats; during the last 3 years upto 31.01.2020, how much funds have been distributed to affected panchayats; details be given?

Water Storage Tanks

1077 Sh. Rakesh Singha (Theog):

Will the **Jal Shakti Minister** be pleased to state :-

(a) how many storage tanks exist under Lift Drinking Water Supply Scheme Namana in Kyar Panchyat under the Jal Shakti Sub-Division Sainj; what is their capacity, are they functional; if not, reasons thereof; and

(b) when were these tanks constructed; details be given?

Swachh Bharat Mission

1078 Sh. Rakesh Singha (Theog):

Will the **Rural Development & Panchayati Raj Minister** be pleased to state :-

(a) how much staff have been deployed under the Swachh Bharat Mission (Gramin); details be given category-wise along with recruitment policy, salary/wages, nature of recruitment (regular, contract or out-sourced); and

(b) names of the companies deploying the outsourced staff district-wise be given?

14th Finance Commission

1079 Sh. Rakesh Singha (Theog):

Will the **Rural Development & Panchayati Raj Minister** be pleased to state :-

(a) how much funds have been received by the Panchyats under Narkanda and Theog Block under the 14th Finance Commission; details of works on which the funds have been utilized be given; and

(b) how many complaints have been received for poor quality of work, embezzlement of funds and in how many cases action has been initiated; panchayat-wise details be given?

ढेकेदारों को कार्य

1080 श्री किशोरी लाल (आनी):

क्या जल शक्ति मन्त्री बतलाने की कृपा करेंगे कि:-

(क) गत 2 वर्षों में दिनांक 31.01.2020 तक आनी विधान सभा निर्वाचन क्षेत्र में जल शक्ति विभाग द्वारा कितने कार्य आवंटित किए गए; ब्यौरा ढेकेदारों के नाम व पते सहित दें; और

(ख) यह कार्य निर्धारित समय में पूर्ण किए गए हैं; यदि नहीं, तो कारण?

Gram Rojgar Sewak

1081 Sh. Harshwardhan Chauhan (Shillai):

Will the **Rural Development & Panchayati Raj Minister** be pleased to state whether it is a fact that complaints of corruption were received by the department and enquiry is pending against Gram Rojgar Sewak posted in Shillai Block; if yes, what steps have been taken by the Government against the erring official and by when the enquiry will be completed; details be given?

Details of Property

1082 Sh. Harshwardhan Chauhan (Shillai):

Will the **Rural Development & Panchayati Raj Minister** be pleased to state :-

(a) is there any record of details of property and vehicles purchased by employees and their family members posted in Shillai, Sangarah and Paonta Sahib Blocks after their appointments in Government services; if yes, a copy of the record be laid on the Table of the House; and

(b) if no; whether the department will collect such details from the Panchayat Secretaries, Gram Rojgar Sewak, Technical Assistants, Junior Engineers and Clerks?

33 के0 वी0 विद्युत सब केन्द्र सायरीघाट

1083 डॉ0 (कर्नल) धनी राम शांडिल (सोलन):

क्या **मुख्य मन्त्री** बतलाने की कृपा करेंगे कि 33 के0वी0 विद्युत सब-केंद्र सायरीघाट का कार्य कब तक पूर्ण कर लिया जाएगा?

NOT APPROVED

Kiwi Cultivation

1084 Dr.(Col.) Dhani Ram Shandil (Solan):

Will the **Jal Shakti Minister** be pleased to state whether it is a fact that subsidy to the farmers has been stopped on the farming of Kiwi Cultivation; if yes, will the Government resume the subsidy and by when?

Shimla : 171004 .

Dated: 9th March, 2020.

Yash Paul Sharma,
Secretary.

NOT APPROVED